

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2484/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 8th May, 2018.

Sub: **Station leave permission.**

Ref:- Your letter No.DJCH.I-5/2019/1148 dated 07.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 11.05.2019 (after completion of Lok Adalat) till the morning of 13.05.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

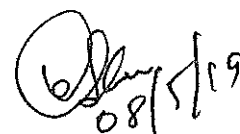
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2485/A, dated 08.05.19

Copy to:

1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rdsr